(b) and (c) Government of India is aware of the challenges in the water sector resulting from reducing per capita water availability due to population growth,

increasing demand for water for various purposes, over-exploitation of water resources, particularly ground water resources and deterioration of water quality.

Several steps for augmentation, conservation and efficient management to ensure sustainability of water resources are undertaken by the respective State Governments. In order to supplement the efforts of the State Governments, Government of India provides technical and financial assistance to State Governments to encourage sustainable development and efficient management of water resources through various schemes and programmes. The Government of India has launched National Water Mission. The main objective of National Water Mission is "conservation of Water, minimizing wastage and ensuring its more equitable distribution both across and within States through integrated water resources development and management".

Minor irrigation schemes

2775. DR. PRABHAKAR KORE: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether Government has introduced any minor irrigation schemes in drought prone districts/tribal areas of the country;
 - (b) if so, the details thereof;
- (c) the details of such schemes implemented in the country during the last three years;
- (d) how many farmers were benefited under the scheme during the said period; and
- (e) the details along with the funds released for the projects, district-wise and State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) Yes, Sir. Government has introduced State Sector Scheme of Accelerated Irrigation Benefits Programme (AIBP) to provide funds for implementation of Surface Minor Irrigation Schemes (SMI) in drought prone districts/tribal areas of the country.

(b) The eligibility criteria for inclusion of SMI for assistance under the Programme are as follows:

Surface Minor Irrigation (SMI) schemes of Special Category States (North-Eastern States, Hilly States *i.e.* Himachal Pradesh, Jammu and Kashmir and

Uttarakhand and undivided Koraput Bolangir Kalahandi (KBK) districts of Orissa) are eligible for consideration for assistance under AIBP provided that:

- Each individual scheme has irrigation potential of at least 20 hectares OR
- 2 Group of schemes (within a radius of 5 km) has total ultimate irrigation potential of 50 ha AND
- 3. The proposed scheme has benefit-cost ratio greater than 1 AND
- 4. Development cost of the scheme per hectare is upto Rs. 2 lakh with the condition that wherever me estimated cost of the project is more than Rs. 1.50 lakh per hectare, the AIBP assistance would be limited to cost norm of Rs, 1.5 lakh per hectare only AND
- 5. Maximum time period within which they are to be completed is 2 years excluding the year of their inclusion under AIBP.

SMI schemes of non special category states (all other states not covered in special category states) are eligible for consideration for assistance under AIBP provided that

- Each individual scheme has irrigation potential of more than 50 hectares AND
- 2 Located in drought prone/tribal area (as decided in consultation with the Planning Commission) AND
- 3. Proposed scheme has benefit-cost ratio of greater than 1
- 4. Development cost of the scheme per hectare is upto Rs. 2 lakh with the condition that wherever the estimated cost of the project is more than Rs. 1.50 lakh per hectare, the AIBP assistance would be limited to cost norm of Rs, 1.5 lakh per hectare only AND
- Maximum time period within which they are to be completed is 2 years excluding the year of their inclusion under AIBP.

SMI schemes included in the programme are eligible for 90% grant assistance of the cost of the scheme.

- (c) State-wise details of Surface MI schemes completed under AIBP during the last three years arc given in Statement-I (See below)
- (d) State-wise details of farmers benefitted based on the information furnished by the State Governments under Minor Irrigation Schemes in DPAP/tribal areas under AIBP in the last three years are given in Statement-II (*See* below).

(e) The details of funds released to the State Governments for minor irrigation schemes under AIBP in the last three years are given in Statement-III (See below).

Statement-I

Details of MI schemes completed during last three years under AIBP

| SI. No. State | | No. of schemes completed | | | Total |
|---------------|-------------------|--------------------------|---------|------------|-------|
| | | 2009-10 | 2010-11 | 2011-12 | |
| 1. | Arunachal Pradesh | 39 | 29 | 131 | 199 |
| 2. | Assam | 39 | 43 | - | 33 |
| 3. | Manipur | 24 | 1 | 50 | 75 |
| 4. | Meghalaya | 22 | 45 | 44 | 111 |
| 5. | Mizoram | 39 | 43 | 49 | 131 |
| 6. | Nagaland | 166 | 177 | 96 | 439 |
| 7. | Sikkim | 7 | 5 | 3 | 15 |
| 8. | Tripura | 42 | 17 | 22 | 81 |
| 9. | Himachal Pradesh | 0 | 0 | | 36 |
| 10. | Jammu and Kashmir | 0 | 1 | 2 | 3 |
| 11. | Orissa (KBK) | 0 | 23 | 0 | 23 |
| 12. | Uttrakhand | 0 | 187 | 0 | 187 |
| 13. | Andhra Pradesh | 5 | 3 | 20 | 28 |
| 14. | Chhattisgarh | 36 | 22 | 34 | 92 |
| 15. | Madhya Pradesh | 21 | 58 | 55 | 134 |
| 16. | Maharashtra | 26 | 14 | 12 | 52 |
| 17. | Bihar | | 60 | | 60 |
| 18. | West Bengal | 23 | 0 | 33 | 56 |
| 19. | Rajasthan | | 1 | | Î. |
| 20. | Kamataka | 0 | 33 | 7 0 | 103 |
| 21. | Jharkhand | 0 | O | 131 | 131 |
| 23 | Total | 489 | 762 | 752 | 1990 |

Statement-II

Details of state-wise farmers benefitted from minor irrigation schemes under AIBP during last three years

| Sl. No. State | | No. of farmers benefitted | | | Total |
|---------------|-------------------|---------------------------|---------|---------|--------|
| | | 2009-10 | 2010-11 | 2011-12 | |
| 1. | Arunachal Pradesh | 3000 | 4932 | 2250 | 10182 |
| 2. | Assam | 13480 | 42532 | 4790 | 60802 |
| 3. | Manipur | 375 | 33 | 161 | 569 |
| 4. | Meghalaya | 1091 | 2473 | 1740 | 5304 |
| 5. | Mizoram | 890 | 1120 | 1144 | 3154 |
| 6. | Nagaland | 1368 | 486 | 378 | 2232 |
| 7. | Sikkim | 91 | 157 | 96 | 344 |
| 8. | Tripura | 1389 | 640 | 1294 | 3323 |
| 9. | Himachal Pradesh | 0 | 0 | 3180 | 3180 |
| 10. | Jammu and Kashmir | 0 | 300 | 600 | 900 |
| 11. | Orissa (KBK) | 2412 | 3462 | 0 | 5874 |
| 12. | Uttrakhand | 0 | 3787 | 0 | 3787 |
| 13. | Andhra Pradesh | 2531 | 956 | 4581 | 8068 |
| 14. | *Chhattisgarh | 7272 | 4731 | 25685 | 37688 |
| 15. | Madhya Pradesh | 1553 | 6903 | 9933 | 18389 |
| 16. | Maharashtra | 7226 | 4361 | 3403 | 14990 |
| 17. | Bihar | 5258 | 17525 | 0 | 22783 |
| 18. | *West Bengal | 13800 | 0 | 11410 | 25210 |
| 19. | *Rajasthan | 0 | 112 | 0 | 112 |
| 20. | Karnataka | 71 | 461 | 2050 | 2582 |
| 21. | Jharkhand | 0 | 0 | 1782 | 1782 |
| | Total | 61807 | 94971 | 74477 | 231255 |

^{*}For these States, considering the average size of land holding (reported by the States) of each Farmer and potential created from the schemes under AIBP as reported by the State Governments, the number of Farmers. benefitted have been worked out.

Statement-III

Grant released to the states for minor irrigation schemes under AIBP during last three years

| | | ince ye | Jais | | |
|---------------|-------------------|-----------|-----------|-----------|-----------|
| Sl. No. | State | 2009-10 | 2010-11 | 2011-12 | Total |
| 1. | Arunachal Pradesh | 30.780 | 48.6350 | 33.7883 | 113.203 |
| 2. | Assam | 577.9694 | 356.9030 | 377.7456 | 1312.618 |
| 3. | Manipur | 42.5403 | 40.5000 | 44.5500 | 127.590 |
| 4. | Meghalaya | 22.5018 | 110.1951 | 81.3011 | 213.998 |
| 5. | Mizoram | 36.4500 | 51.0921 | 42.1101 | 129.652 |
| 6. | Nagaland | 57.2860 | 70.0000 | 72.6525 | 199.939 |
| 7. | Sikkim | 2.6049 | 14.3639 | 33.7144 | 50.683 |
| 8. | Tripura | 31.3488 | 0.0000 | 34.8751 | 66.224 |
| 9. | Himachal Pradesh | 37.8195 | 32.4000 | 47.1152 | 117.335 |
| 10. | Jammu and Kashmir | 158.0534 | 110.7215 | 163.4678 | 432.243 |
| 11. | Orissa (KBK) | 40.5000 | 27.8538 | 0.000 | 68.354 |
| 12. | Uttrakhand | 127.0063 | 160.0600 | 232.7513 | 519.818 |
| 13. | Andhra Pradesh | 0.00 | 0.00 | 141.75 | 141.750 |
| 14. | Chhattisgarh | 16.0383 | 131.7986 | 179.1856 | 327.023 |
| 15. | Madhya Pradesh | 173.3724 | 202.5023 | 211.2880 | 587.163 |
| 16. | Maharashtra | | 256.1439 | 77.2109 | 333.355 |
| 17. | Bihar | | 32.3535 | 15.5303 | 47.884 |
| 18. | West Bengal | 0.00 | 8.10 | 4.46 | 12.560 |
| 19. | Rajasthan | 14.170 | 0.000 | 0.000 | 14.170 |
| 20. | Karnataka | 48.5066 | 34.6388 | 59.1674 | 142.313 |
| 21. | Jharkhand | | 231.6474 | 224.4158 | 456.063 |
| - | Total | 1416.9477 | 1919.9089 | 2077.0794 | 5413.9360 |
|) | | | | | |

Depletion of ground water level

2776. SHRI N.K. SINGH: Will the Minister of WATER RESOURCES be pleased to state:

- (a) the details of depletion of ground water level in the country, State-wise;
- (b) the details of assistance provided to the States by the Central Government to check depletion during the last five years; and